

[10 December, 1999]

RAJYA SABHA

prices of S-30 grade of sugar in the four principal markets of the country viz Delhi, Mumbai, Calcutta and Chennai since Septemebr, 99 are indicated below:

(Rs./Qtl.)

| Month         | Delhi     | Mumbai     | Calcutta  | Chennai   |
|---------------|-----------|------------|-----------|-----------|
| September, 99 | 1550-1580 | 1385-1440* | 1550-1620 | 1333-1348 |
| October, 99   | 1550-1580 | 1390-1550* | 1550-1590 | 1326-1413 |
| November, 99  | 1560-1570 | 1385-1490* | 1550-1650 | 1363-1383 |

(Source: Directorate of Economics and Statistics, Ministry of Agriculture)

\*The wholesale prices in Mumbai have been taken from Economic Times

(d) The retail prices of freesale sugar in the four principal markets of the country viz. Delhi, Mumbai, Calcutta & Chennai since September, 99 are indicated below:

| Month         | Delhi       | Mumbai | Calcutta    | Chennai     |
|---------------|-------------|--------|-------------|-------------|
| September, 99 | 16.00-16.50 | N.A.   | 16.50-17.00 | 14.00       |
| October, 99   | 16.00-16.50 | N.A.   | 17.00-17.50 | 14.00-14.50 |
| November, 99  | 16.00-16.50 | N.A.   | 17.00-17.50 | 14.25-14.50 |

(Source: Directorate of Economics and Statistics, Ministry of Agriculture)

**Rising Pollution in Mumbai**

\*198 SHRI SATISHCHANDRA SITARAM PRADHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Mumbai is also following Delhi as far as pollution is concerned;

(b) whether the number of bronchitis and asthma patients is increasing day by day in Mumbai; and

(c) if so, what are Government's plans in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI):** (a) Pollution levels in Mumbai are exhibiting a rising trend.

(b) The Brihan Mumbai Corporation in its Environmental Status Report for 1998-99 indicates significant prevalence of bronchitis and asthma in Mumbai.

(c) An Action Plan for Control of Pollution in Mumbai Region has been prepared by the Union Ministry of Environment and Forests. This was sent to the Government of Maharashtra in August, 1999 for implementation.

**Construction of marine land complex in Visakhapatnam**

**\*199. SHRI RAMACHANDRAIAH RUMANDLA:** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a marine land complex is likely to be constructed in Visakhapatnam commissioning a Dolphinarium under a joint venture project;

(b) if so, the details thereof, including the contributions to be given by the zoo authority of India; and

(c) the target for completion of the project?

**THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI):** (a) Yes Sir.

(b) The Project envisaged construction of sea water pool for Dolphins, enclosures for turtles and sea birds and aquarium for other marine fauna at a capital cost of Rs. 360 lakhs. Out of this, Rs. 300 lakhs was proposed to be met through loan from Visakhapatnam Urban Development Authority and the balance to be met by State Government and Central Zoo Authority.

(c) The State Government submitted a proposal in 1996 for seawater intake system for commissioning Dolphin pools under 50:50 scheme. Scheme for Rs. 52.00 lakhs was approved by Central Zoo authority and Central Zoo Authority share of Rs. 26.00 lakhs was released to the State Government. Since the State Government has neither been able to utilise the funds released by Central Zoo Authority nor been able to work out modalities of getting loan and its repayment with Visakhapatnam Urban Development Authority, it is not possible to give any completion date.